THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) **NOTIFICATION**

HC.XXXVII- 20/2023/ 196 /R. Cell

Date: 29-05-2023

The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

SI. No.	Name of the Officers
1.	Shri Dibya Jyoti Rajkhowa, Counsellor, Family Court, Dhubri
2.	Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri
3.	Shri Rajneesh Bora, Secretary, DLSA (designate), West Karbi Anglong, Hamren
4.	Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, Lakhimpur
5.	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
6.	Smti. Monmee Sarma, Secretary, District Legal Services Authority, Darrang, Mangaldoi
7.	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, Kokrajhar
8.	Smti. Jyotshna Das, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon.
9.	Smti Rani Boro, Civil Judge & Asstt. Sessions Judge, Barpeta
	Smti Dimple Boro, Counsellor, Family Court, No.1, Kamrup (M) Guwahati
	Shri Vijay Kumar Singh, Chief Judicial Mağistrate, Jorhat
1/	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Dhubri
	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Jorhat
	Shri Nur Muhammad Abdullah Ahmed, Secretary, District Legal Services Authority, Silchar, Cachar

Ne

SI. No.	Name of the Officers
15.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Goalpara
16.	Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi
17.	Shri Bankim Sarma, Chief Judicial Magistrate, Majuli
18.	Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Charaideo
19.	Md. Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Morigaon
20.	Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Guwahati
21.	Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo
22.	Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
23.	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
24.	Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari
25.	Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi
26.	Shri Anup Khanal, Secretary, District Legal Services Authority, Lakhimpur
27.	Smti Shivani Handique, Research Officer, Judicial Academy, Assam
28.	Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon
29.	Smti Sujata Dutta, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
30.	Shri Ankur Bhuyan, Secretary –cum-Registrar, Office of the Lokayukta, Assam, Guwahati
31.	Shri Nayan Jyoti Dutta, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Hojai
32.	Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
33.	Shri Akhtabul Ala, Civil Judge & Asstt. Sessions Judge,Bongaigaon
34.	Smti Barnani Goswami, Chief Judicial Magistrate, Bajali

÷.

V

SI. No.	Name of the Officers
35.	Shri Abdus Sattar, Civil Judge & Asstt. Sessions Judge,Sivasagar
36.	Smti Panchali Shyam, Counsellor, Family Court, No.2, Kamrup (M), Guwahati

The following directives may be followed for submission of the scanned copies of judgments:

- The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at <u>ghc.rcell2013@gmail.com</u> on or before 12-06-2023 (Monday) within office hours.
- 2. For every Judgment there should be a separate PDF file.
- 3. The Judgments should be properly paginated and clearly scanned.

By order,

Registrar (Vigilance)-cum-I/C, Recruitment Cell Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-20/2023/19 & A/R. Cell

Dated: 29-05-2023

Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
- 4. Joint Registrar (______), Gauhati High Court, Guwahati.
- 5. Deputy Registrar (______), Gauhati High Court, Guwahati.
- 6. Assistant Registrar (______), Gauhati High Court, Guwahati.
- 7. Administrative Officer (J) (______), Gauhati High Court, Guwahati.
- 8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dated 29-05-2023 regarding calling of judgments in

connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service." with a scroll in the Home Page.

- 9. PS to Hon'bleMr. Justice ______, Gauhati High Court, Guwahati for favour of his lordship's kind information.
- 10. PS to Hon'bleMrs. Justice______, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
- 11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 12. The High Court Notice Board.
- 13. The Order File.

23/5/2013

Registrar (Vigilance)-cum-I/C, Recruitment Cell Gauhati High Court, Guwahati-1